Bench No. I

760

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.155/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Sushil Kumar GaneriwalaVersus- Bengal Brahmaputra Proco	on Pvt. Ltd. & Ors	
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	P	racking 6. Secretary	Ped Hone	13/07/2
1. 2.	Adr Ratra Swapne CS Moban	nkoßeneger, los Adr Chonson, Adr Lan Goeike PCS	3 Rayrondent	Seen

## ORDER

- Ld. Pr. CS for the petitioner and the Ld. Counsels for the respondents are present.
- Ld. Pr. CS informed that these cases are interconnected and in 5 cases respondents have filed their reply, wherein he has to submit rejoinder, and in 6th case he has received reply only yesterday. In the circumstances he needs 2 weeks' time to file rejoinder. Prayer is

allowed. Petitioner is allowed to file the rejoinder in all the 6 cases within 2 weeks.

List the matter on 28/08/2017 for arguments from petitioner's side, on 29/08/2017 for arguments from respondents' side and on 30/08/2017 for reply arguments.

(Vijai Pratap Singh) Member (J)